

tors for burning garbage, shooting of birds at airports, installation of sodium vapour lights on the operational area and airfield and endorsement of provision of Rule 81-b of the Aircraft Rules, 1937 are being adopted. Clearance of slums around airports, creating public awareness regarding environment cleanliness around airfields through various publicity media is also in hand. Constant vigil is being maintained to prevent clandestine slaughter of animals, setting up of unauthorised meat and fish shops, butcheries, etc. within a radius of 10 kilometers around airfields to prevent concentration of birds near airports.

Recommendations of the Bombay Natural History Society in respect of Bombay and Delhi airports viz. levelling of unfilled area and construction of effective drainage system to prevent water logging, planting of Dhub grass, pigeon proofing of buildings and upgradation of airport incinerators within the in-field area are being implemented in a phased manner. Similarly, recommendations in respect of the construction of modern slaughter houses, carcass processing centre, installation of modern incinerators in large hotels, meat and fish markets, hygienic disposal of chicken dressing wastes, bird proofing of piggeries, etc. are also proposed to be implemented in a phased manner.

#### A/C Coaches in Nauchandi Express

415. SHRI SHANTI TYAGI: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that there are no A/C coaches in the Nauchandi Express running between Meerut and Lucknow; and

(b) if so, whether Government propose to attach Air Conditioned Coaches in the near future to such long-distance trains?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) There is no justification for attaching Ist A. C. coach on the train. Effort will be made to attach an A. C. 2-tier Sleeper coach to this train from April 87.

इंडियन एयरलाइन्स तथा वायुदूत के विमान चालकों तथा अन्य कर्मचारियों के वेतनों में अंतर

416. श्री अटलबिहारी वाजपेयी : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडियन एयर लाइन्स और वायुदूत के विमान-चालकों तथा अन्य कर्मचारियों के वेतन भत्तों तथा अन्य सुविधाओं में अंतर है ; और

(ख) यदि हाँ, तो इस अंतर को मिटाने के लिये सरकार द्वारा क्या कदम उठाये गये हैं ?

नागर विमानन विभाग में राज्य मंत्री (श्री जगदीश टाइलर) : (क) और (ख) जी, हाँ। दोनों एयरलाइनों के कर्मचारियों के बीच वेतन, भत्तों और अन्य सुविधाओं में असमानता अंशतः वायुदूत के मामले में केन्द्रीय महंगाई भत्ते के ढाँचे की बजाय औद्योगिक महंगाई भत्ते के ढाँचे को अपनाने के संबंध में सरकारी उद्यम कार्यालय के मार्ग-दर्शी सिद्धांतों को अमल में लाने और अंशतः यह असमानता इस लिये है कि क्योंकि दोनों एयरलाइनों में जिम्मेदारों की मात्रा, स्वरूप, परिचालकों का प्रकार और स्थल तथा उड़ान करने वाले विमानों का प्रकार पूर्णतः तुलनीय नहीं है। दोनों एयरलाइनों के वेतन ढाँचे को एक समान करने के बारे में इस समय कोई प्रस्ताव सरकार के विचाराधीन नहीं है।